

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 56 of 2005

Dated: 27th October, 2010

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Company Limited

... Appellant (s)

Versus

Reliance Energy Limited

... Respondent(s)

Counsel for the Appellant (s) : Ms. Ruchira Gupta

Counsel for the Respondent (s) : Mr. Hasan Murtaza for R.1

Mr. Sanjay Ghose for R.9 & 10

ORDER

It is now submitted that still the matter is pending before the Hon'ble Supreme Court and it is likely to be disposed of soon, since it is in the list.

Post the matter on **16.12.2010.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs